

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P No.78/(MAH)/2017

CORAM:

Present: :

SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: M/s. Brentwood Realty Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Hemant Kulkarni	Adv	

COMMON ORDER

T.C.S.P. No. 75/230-232/NCLT/MB/MAH/2017

T.C.S.P. No. 76/230-232/NCLT/MB/MAH/2017

T.C.S.P. No. 77/230-232/NCLT/MB/MAH/2017

T.C.S.P. No. 78/230-232/NCLT/MB/MAH/2017

1. The Learned Representative for the Petitioner is present.
2. Reports from the concerned offices are awaited, hence to be adjourned.
3. The matter is adjourned to **23rd June, 2017**.

Sd/-

M.K. Shrawat
Member (Judicial)

Dated: 03.05.2017